NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/642/ (IB)/2017

NAME OF THE PETITIONER(S)

: RAHUL FERROMET & ENGINEERING PVT LTD

NAME OF THE RESPONDENT(S)

: ARJUN TECHNOLOGIES INDIA LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

K.M.D. MUHILLAN

SUBHANG P. NAIR

K.M.D. MUHILAN Corporate Debten J.

SUBHANG P. NAIR

A.M. SRIDHARAN Counsel For Perforer. For Many
Operation Cricilian.

ORDER

Counsels representing both the parties are present. Counsel for respondent filed vakalat and stated that the there is a chance of settling the matter between the parties through negotiations. He prayed for time to make submissions regarding the settlement. Time is enlarged at request. Put up on 07.12.2017.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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